

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/490/ (IB)/2017

NAME OF THE PETITIONER(S) : SANJIV GOYAL

NAME OF THE RESPONDENT(S) : ANTONY PROJECTS PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

P. R. Belasubramanian
Counsel for Petitioner
9381047676
kanyasulkar@gmail.com



ORDER

Counsel for petitioner present and submitted that he has complied with the provisions of the IB Code, 2016. Notice to the other side has not been sent. Counsel for petitioner is directed to send private notice to the respondents for their appearance on the next date of hearing and file proof of sending and effecting service of notice by way of an affidavit. Put up on 04.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)